## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/131/2016

NAME OF THE PETITIONER(S)

: Fenner Conveyor Belting Pvt Ltd

**UNDER SECTION** 

: 2(41)

S.No.	Name (in Capital)	Represented by	Signature	,
\	N. SRIDHAR	Applicant p	)a	
	S. JEGAN	Pes	Sev.	
		MN 0 8406		

## **ORDER**

PCS Shri N.Sridhar appearing on behalf of the petitioner present. Heard and order reserved.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)